## RAJASTHAN HIGH COURT

No.1.0./P.I./2022/

## CIRCULAR

It is hereby notified that the court of Special Judicial Magistrate (Mobile) No.2, Jaipur District will exercise the powers of Virtual Court for traffic challans of Police Commissionerate Jaipur in addition to its existing jurisdiction.

Virtual Court for traffic challans of Police Commissionerate Jaipur will start functioning w.e.f. 21.07.2022.

By Order

Date: 19.07.2022

19,07, 22

Registrar General

No.Gen./XV/<u>13</u>/2022/1568

Date: 19.07.2022

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgeship.
- 3. Concerned Court.
- 4. All the Bar Associations through the concerned District & Sessions Judges.
- 5. Commissioner of Police, Jaipur with the request to circular among all concerned.
- 6. Sr. Technical Director/Technical Director, NIC, Rajasthan High Court Jodhpur/Jaipur Bench for uploading it on the website of Rajasthan High Court.

Registrar General